

## Fact sheet of State/UT

Name of the State/ UT:- Chandigarh.

1.	Food Safety Commissioner	Mr. Arun Kumar Gupta, IAS, Health Secretary -cum-Commissioner Food Safety, Chandigarh Administration.
2.	Correspondence Address	Room No. 410, 4 <sup>th</sup> Floor, UT Secretariat , Deluxe Building, Sector 9, Chandigarh.
3.	Contact Details & E-mail	0172-2740008, <a href="mailto:hs-chdnic.in">hs-chdnic.in</a> 0172-2740216
4	Number of Districts	One
5	Number of DO	One Mr. Sukhwinder Singh, Ph.No. 0172-2543279 E.mail <a href="mailto:S.Sukhwinder@gmail.com">S.Sukhwinder@gmail.com</a> , Mobile No. 9779036660
6	Number of AO	One Mr. Ajit Balalji Joshi, IAS, Deputy Commissioner-cum-Adjudicating Officer. Chandigarh Administration. Ph. No. 0172-2700109, Mobile No. 8558808080, E- mail- <a href="mailto:dc@chd.nic.in">dc@chd.nic.in</a>
7	Number of FSO	Seven  1.Mr. Bharat Kanojia- E mail <a href="mailto:Kanojia03_bharat@yahoo.com">Kanojia03_bharat@yahoo.com</a> Mobile No. 8968216655  2.Mr.Surinder Pal Singh- E Mail- <a href="mailto:surinderpalsingh76@yahoo.com">surinderpalsingh76@yahoo.com</a> Mobile No. 9815988172  3.Sh. Bhaljinder Singh E Mail- <a href="mailto:bhaljindersingh@gmail.com">bhaljindersingh@gmail.com</a> Mobile No. 9876340009  4.Mrs.Mandeep Kaur E Mail- <a href="mailto:immandeepk@yahoo.com">immandeepk@yahoo.com</a> Mobile No.9464528240  5. Mrs.Nisha Juneja E Mail- <a href="mailto:fsonisha@gmail.com">fsonisha@gmail.com</a> Mobile No. 9878905783

		6 Ms. Navneet Bagga E Mail- <a href="mailto:navneetbagga569@yahoo.com">navneetbagga569@yahoo.com</a> Mobile No. 8427909520  7. Ms. Amardeep Kaur E Mail- <a href="mailto:amardeepkaur91@yahoo.com">amardeepkaur91@yahoo.com</a> Mobile No. 8968104546
8.	Number of Food Analyst	The Labs of Haryana and Punjab Govt are notified for testing of food sample of Chandigarh.
9	Status of Food Laboratories	Chandigarh does not have its own laboratory, it is using the facility of Pb & Haryana Food Analyst Lab.
10	Sate Labs that are NABL accredited	Nil
11	Estimated Food Business Operator Population	Around 6000 <i>(Those interested Registrars at present)</i>
12	Food Business Units licensed	Data to be given by FSSAI I.T. Division
13	Food Business Units registered	Data to be given by FSSAI I.T. Division
14	Number of Food Samples collected during the period 01-04-2017 to 31-03-2018	376
15	Number of samples analyzed during the year 2017-2018	376
16	Number of food found adulterated during the 01-04-2017 to 31-03-2018	25
17	Number of cases launched against FBOs during the 01-04-2017 to 31-03-2018	Civil - 21
18	Number of Convictions and Penalties against FBOs during the 01-04-2017 to 31-03-2018	Conviction- Nil Penalty= 04
19	Amount raised through convictions and penalties against FBOs during the 01-04-2017 to 31-03-2018	Conviction- 25,000/- Penalty- 2, 25,000/-
20	Whether steering committee constituted	Yes
21	Whether Tribunal is Established	Yes. District Court, Chandigarh as Food Safety Appellate Tribunal , Chandigarh .

**Note:-** In Eighteen cases of challan U/s 26 (2) (v) & 56 of Food Safety & Standards Act, 2006 for sale of food articles under un-hygienic & un-sanitary condition by the Food Business Operators penalty of Rs. 9,65,000/- has been imposed by the Adjudicating Officer, UT, Chandigarh during the period 01-04-2017 to 31-03-2018.

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